

in selected districts of the country in both hilly as well as plain areas for creating additional irrigation facilities to augment agricultural production.

In Himachal Pradesh, SFDA Programme is under implementation in the districts of Simla, Sirmur and Solan and ITDP is under implementation in districts of Chamba, Kinnaur, Lahaul-Spiti and DDP is under implementation in Spiti block of Lahaul-Spiti district.

(b) Lift irrigation schemes from an important programme under minor irrigation in Himachal Pradesh.

(c) During the year 1977-78, administrative approval to the tune of Rs. 29.50 lakhs was issued in favour of SFDA project in Simla, which included an amount of Rs. 8 lakh for taking up minor irrigation schemes like lift irrigation and development of Khuls etc. The agency has incurred an expenditure of Rs. 3,000 upto upto 20-2-78 on minor irrigation schemes. Proposals indicating physical targets and financial requirements for 1978-79 SFDA project Simla have not yet been received from the agency.

Desertion of Camps by Bengali Refugees in Garchiroli

9503. SHRI RAJE VISHVESHWAR RAO: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether more than 10,000 Bengali refugees rehabilitated in Garchiroli Teh. in Chandrapur Distt. in Maharashtra have sold all their tins and bullocks and left their camps;

(b) the reason for them all to leave their camps and

(c) where they have all left for?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) 574 migrant families have deserted their rehabilitation villages up to 20-4-1978 after disposing of their tin sheets, bullocks etc.

(b) and (c). The families have on their own, left for Sunderbans in West Bengal misguided by propaganda carried on by interested elements giving false hopes of resettlement in Sunderbans/other area in West Bengal.

दिल्ली के लिए मास्टर प्लान

9504. श्री बहोवाल: क्या निर्माण और आवास तथा पूर्ति और पुनर्वासि मंत्री 21 नवम्बर 1977 के प्रतारंकित प्रश्न सं० 1062 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली की सभी विद्यमान अनधिकृत कालोनियों को नियमित करने के लिए दिल्ली के मूल मास्टर प्लान में संशोधन करने का निर्णय किया है ; और

(ख) यदि हां, तो किये गये प्रथम किये जाने वाले संशोधनों का स्वीरा क्या है ?

निर्माण और आवास तथा पूर्ति और पुनर्वासि मंत्री (श्री सिकन्दर बल्ल): (क) नियमितकरण की प्रक्रिया में जहाँ कहीं आवश्यक होगा भूमि उपयोग पर मास्टर प्लान/जोनल प्लान के उपबन्धों के अनुसार विचार किया जाएगा ।

(ख) इस प्रयोजन के लिए बनाये गये कार्यान्वयन दल ने भू-उपयोग में किये जाने वाले परिवर्तनों के बारे में केन्द्रीय सरकार को अभी तक सुझाव नहीं दिये हैं ।